GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 3685

TO BE ANSWERED ON: 11.12.2019

SPECIAL FACILITIES TO NEW GLOBAL IT COMPANIES

3685. SHRI MANOJ TIWARI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any proposal to provide special facilities to all new global Information Technology (IT) companies investing in India in near future;
- (b) if so, the details thereof, especially in Delhi/NCR;
- (c) if not, the reasons therefor; and
- (d) the details of implementation procedure for any such proposal in near future?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) to (d): No, Sir. There is no such proposal. Recently, Government has notified National Policy on Electronics 2019 (NPE-2019) on 25th February 2019, with a vision to position India as hub for Electronics Systems Design and Manufacturing (ESDM) and create an enabling environment for the industry to compete globally. Further, Government has notified National Policy on Software Products (NPSP-2019) on 28th February 2019, with a vision to create robust Indian Software Products development ecosystem leading to 10-fold increase in India's share of Global Software Products market and so as to generate direct and in-direct employment for 3.5 million people by 2025. Also, as per extant Foreign Direct Investment (FDI) policy, 100% FDI is allowed in Electronics Manufacturing and IT sector under automatic route. The recent policy announcement, viz. "Reduction of Corporate Income Tax Rates", made by Government is also applicable to IT companies. Software Technology Park (www.stpi.in) and Special Economic Zone (www.sezindia.nic.in) schemes also incentivize IT Companies operating in India.
